

(*Interruptions*)

MR. DEPUTY SPEAKER: Shri Lokanath Choudhury, you cannot expect a reply immediately.

(*Interruptions*)

SHRI LOKANATH CHOUDHURY (Jagatsinghpur): Sir, I want to repeat our concern again. (*Interruptions*)

MR. DEPUTY SPEAKER: It is a collective responsibility. He shall have to consult the Prime Minister and his other colleagues. There is a limitation for all these things.

(*Interruptions*)

SHRI LOKANATH CHOUDHURY: The Minister must react to the point. (*Interruptions*)

MR. DEPUTY SPEAKER: He responded to your point. Now, Shri Sriballav Panigrahi.

(*Interruptions*)

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, I thank you that at last you have given me the opportunity. (*Interruptions*)

SHRI LOKANATH CHOUDHURY: Sir, may I know whether the BJP had been constrained to construct the building today? That is the concern of the House and the country. So, he has to react to it. (*Interruptions*)

MR. DEPUTY SPEAKER: Kindly take your seat.

(*Interruptions*)

SHRI SRIBALLAV PANIGRAHI: Mr. Deputy Speaker, Sir, I thank you for giving me an opportunity. (*Interruptions*)

MR. DEPUTY SPEAKER: Mr. Lokanath Choudhury, There is a limitation for this. How can you expect him to give the reply immediately? (*Interruptions*) No, no; you cannot expect.

SHRI LOKANATH CHOUDHURY: He has not reacted.

MR. DEPUTY SPEAKER: No, no; your demand is absolutely very unreasonable. (*Interruptions*) Kindly you have your seat. (*Interruptions*) It is impossible. You cannot expect the reply immediately.

SHRI LOKANATH CHOUDHURY: Have you done anything?

MR. DEPUTY SPEAKER: Mr. Ulokannath Choudhury, I have heard you sufficiently. Be good enough to have your seat, Sir.

(*Interruptions*)

SHRI SRIBALLAV PANIGRAHI: Sir, you have given me this opportunity to raise a matter of importance concerning upholding of democracy. Democracy is very dear to all of us. It is the concern of all of us to see that elections, which are a part of democracy, are conducted freely and fairly everywhere in the country. It is unfortunate that in the recently-concluded panchayat elections in Orissa, there was large-scale violence claiming at least 20 lives. In such violence even some MLAs and Ministers are involved. A minimum of three MLAs are involved. One is inside jail now. Warrants of arrest are issued by the police. Two are hiding here and there. It has been reported. Everybody knows in Orissa. They are getting the support and shelter from Cabinet Ministers. This is the situation. There has been anarchy.

SHRI SRIKANTA JENA (Cuttack): contradictory. (*Interruptions*)

SHRI SRIBALLAV PANIGRAHI: Nothing contradictory.

MR. DEPUTY SPEAKER: Mr. Panigrahi, you have brought the matter to the notice of the House. That is sufficient.

SHRI SRIBALLAV PANIGRAHI: A reign of terror was let loose in the State. Mosde power and money power had its full play. It was done by the ruling party there. There was large-scale rigging, booth-capturing, abduction of opposition candidates and their supporters, etc. The election has thus been a mockery. It is a farce there. In a bid to capture the panchayat Saunthes in a shameless manner, the ruling party there has acted in this way.

After the elections are over, now what is happening? Political victimisation is taking place. Even the grandson of former Chief Minister R.N. Singh Deo is put behind the bars because he protested the killing of his party workers. Like this, the Congress workers and workers belonging to other opposition parties are harassed. They are assaulted. (Interruptions) Police is harassing them. (Interruptions)

MR. DEPUTY SPEAKER: I have called Mr. V. Dhanajaya Kumar. He has an important issue to raise.

SHRI SRIBALLAV PANIGRAHI: The principles of democracy should be preserved and upheld. There has been violence even in Dhenkanal and other areas. An office was set on fire where ballot boxes were kept. With the active support and cooperation of police and block staff such democratic things and violence on, there is total anarchy. (Interruptions) this should be condemned by this House. (Interruptions)

MR. DEPUTY SPEAKER: The Chair can accommodate everybody provided you limit your speech for a short period.

(Interruptions)

SHRI V. DHANANJAYA KUMAR (Mangalore): Sir, the whole of yesterday and today, we have been hearing all colorful stories about Kumhar and then about Bhilai. And wild allegations are made against the BJP Government in Madhya Pradesh. (Interruptions)

SHRI LOKANATH CHOUDHURY: Nowhere the ruling party has behaved in such a way. The whole country should know it.

MR. DEPUTY SPEAKER: Mr. Lokanath Choudhury, we shall have to follow a certain procedure.

(Interruptions)

SHRI LOKANATH CHOUDHURY: If you see from the beginning of the delimitation of the panchayats to the end of the elections, you can find that people are being killed and those who voted for other parties are taken to police custody and already there is terror. (Interruptions)

MR. DEPUTY SPEAKER: We are on a different subject.

(Interruptions)

SHRI MRUTYUNJAYA NAYAK (Phulbani): I would like to bring to the notice of this august House about the drought condition on Orissa.

MR. DEPUTY SPEAKER: I have called Mr. Dhananjaya Kumar to speak. It is our duty to respect him.

SHRI MRUTYUNJAYA NAYAK: Sir, this is an important issue as other issues raised.

MR. DEPUTY SPEAKER: My dear